

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2124  
ANSWERED ON:23.11.2010  
TESTING OF ILLEGAL DRUGS  
Punia Shri P.L.

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether there is any provision for testing of confiscated illegal drugs including Hashish;and
- (b) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Yes, Madam. Under Section 52 A of the NDPS Act, 1985, as amended, there is a provision for pre-trial disposal of seized Narcotic Drugs & Psychotropic Substances including Hashish.